

ITEM NO.38 Court 7 (Video Conferencing) SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).13021/2020

(Arising out of impugned final judgment and order dated 20-10-2020 in WPC No.3037/2020 passed by the High Court Of Delhi At New Delhi)

NATIONAL FORUM ON PRISON REFORMS Petitioner(s)

VERSUS

GOVERNMENT OF NCT OF DELHI & ORS. Respondent(s)

[ONLY I.A. NO.35772/2021 IN SLP (C) NO. 13737/20 TO BE LISTED]

WITH
SLP(C) No. 13737/2020 (XIV)

FOR MODIFICATION OF COURT ORDER ON IA 35772/2021

Date : 12-03-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. Kanhaiya Singhal, AOR
 Vani Singhal, Adv.
 Mr. Prasanna, Adv.
 Mr. Chetan Bhardwaj, Adv.
 Mr. Rishabh Jain,
 Mr. Ajay Kumar, Adv

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Mr. Chetan Bhardwaj, Adv.
Mr. Prasanna, Adv.
Ms. Heena Tangri, Adv.
Mr. Rishabh Singhal, Adv.

Mr. Ajay Verma, Adv.
Ms. Ritu Kumar, Adv.
Ms. Harini Raghupathy, Adv.
Ms. Ankita Wilson, Adv.
Mr. Satya Mitra, AOR

For Respondent(s) Mr. Sanjay Jain, ASG
 Mr. D L Chidanand, Adv.
 Mr. B K Satija, Adv.

Mr. Ashok Panigarahi, Adv.

Mr. B.V. Balram Das, AOR

Ms. Aishwarya Bhati, Ld. ASG

Mr. B.K. Satija, Adv

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Mr. Ashok Panigrah, Adv

Mr. S. Vinay Ratnakar, Adv

Mr. Nawab Singh, Adv

Mr. B.V. Balaram Das, AOR,

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Ms. Abhilasha Bharti, Adv

Mr. Sushant Dogra, Adv

Ms. Nidhi, AOR

Ms. Kasturika Kaumudi, Adv

Mr. Jaydip Pati, Adv

Mr. Annam D. N. Rao, AOR

Mr. Gautam Narayan, AOR,

Ms. Asmita Singh, Adv

Ms. Dacchita Shahi, Adv

Mr. Adithya Nair, Adv

Ms. Ritika Vohra, Adv

UPON hearing the counsel the Court made the following
O R D E R

List on 15.03.2021 at 1.30 p.m.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master